

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.932 of 2019

IN THE MATTER OF:

Piyush Periwal

...Appellant

Versus

Stressed Assets Stabilization Fund (SASF)

...Respondent

Present:

For Appellant:

Shri Arun Kathpalia, Sr. Advocate with Shri Ranvir Singh, Shri Manish Verma and Shri Abhijeet Sarkar, Advocates

For Respondent:

None

O R D E R

09.09.2019 Post the case for 'Admission (fresh case)' on **11th September, 2019** on the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/rs/sk